

DIVISION BENCH O-146

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/345(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th JANUARY, 2021, 10:30 A.M

Name of the Company	ZAMSTARS MANAGEMENT SERVICE INDIA PRIVATE LIMITED Vs. DURGA PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

None

ORDER

1. Nobody represented on both sides.
2. List this matter for hearing on 18/03/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

